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SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE


PUBLIC NOTICE No. 30/2015.2020
NEW DELHI, DATED THE 30th September, 2019

Subject: Procedure for availing Transport and Marketing Assistance (TMA) for Specified Agriculture Products – amendments in Aayat Niryat Form - 7(A)A regd.

In exercise of powers conferred under Paragraph 2.04 of the Handbook of Procedures, the Director General of Foreign Trade hereby makes the following amendments in the Aayat Niryat Form-7(A)A of Chapter 7(A) of "Handbook of Procedures 2015-20" w.e.f. the effectiveness of Public Notice 82/2015-20 dated 20.3.2019.

(i) Amendments in ANF-7(A)A of HBP: The words 'CIF' wherever used in ANF-7(A)A of HBP may be read as 'CIF/C&F'.

Effect of the Public Notice: As C&F exports are also eligible for TMA, necessary amendments are made in ANF-7(A)A


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